

+

Filed by
Advocate
91

Before the National Green Tribunal, Eastern Zone Bench, Kolkata
Original Application 16/2025/EZ

Sumita Banerjee & Others.

...Applicant

Versus

State of West Bengal & Others.

....Respondents.

**AFFIDAVIT ON BEHALF OF THE COMMISSIONER OF POLICE, THE
RESPONDENTS NO. 6 ABOVENAMED**

INDEX

Sl. No.	PARTICULARS	Annexure No.	Page No.
1.	Affidavit		2-3
2.	General Diary Entry No. 955 dated 07.02.2025	A	4

Rajib Ray

Advocate

Bar Association Room No. 13,

High Court, Calcutta

Mob-9830132729

Cham: 28, Fakir Chand Mitra Street, Kolkata- 700009.

Email: rajib.ray23@gmail.com



Before the National Green Tribunal, Eastern Zone Bench, Kolkata
Original Application 16/2025/EZ

Sumita Banerjee & Others.

...Applicant

Versus

State of West Bengal & Others.

....Respondents.

**AFFIDAVIT ON BEHALF OF THE COMMISSIONER OF POLICE, THE
 RESPONDENTS NO. 6 ABOVE NAMED**

I, Shri Goutam Ruj, son of Sri Narayan Chandra Ruj, aged about 49 years, by faith: Hindu, by occupation- Government Service, now posted as Officer-In-Charge, Rabindra Sarobar Police Station, 134/1, Dr. Meghnad Saha Sarani, District: Kolkata, Pin No. 700029, do hereby solemnly verify and say as follows:-

1. I am the Inspector of Police, presently posted as Officer-in-Charge of Rabindra Sarobar Police Station, Kolkata-700029 and I have been duly authorized by the Commissioner of Police, Kolkata Police to swear this affidavit for and on his behalf. I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit.

2. That this affidavit is being affirmed in pursuant to the solemn order passed by the Hon'ble Tribunal on 31.01.2025 whereby the Hon'ble Tribunal was pleased to direct all the respondents to file counter affidavit within two weeks.

3. That the instant case is related to the alleged construction activities to extend existing Gallery building and built-up area known as 'Maa Phire Elo' gallery.



4. That, this PS received the petition of the applicants through the good office of Ld. Commissioner of Police, Kolkata. In compliance with the said Order dated 31.01.2025, a spot enquiry/inspection of the area in question has been done and the specific areaknown as 'MAA PHIRE ELO' gallery of Rabindra Sarobar Lake has been visited several times and it could be learnt that the alleged constructional work was stopped since the beginning of January, 2025. The entire matter have been diarized vide Rabindra Sarobar PS GDE No. 955 dated 07.02.2025.

Photocopy of General Diary Entry extract annexed herewith and marked as annexure 'A'.

5. That in compliance with the order of the Hon'ble Tribunal the sharp vigil is being maintained so that Environment of this area is not polluted and/or the basic environmental elements namely Air, water, soil and ecosystem is not disturbed.

6. That, the answering respondent craves leave of the Hon'ble Tribunal to file additional replies in the future, if required.

7. That, in view of above, the answering respondent herein shall abide by all directions passed by Hon'ble Tribunal in the instant matter.

8. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further orders as it deem fit and proper in the interest of justice.

9. The statements made in paragraph 1 to 4 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I belief to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Prepared in my office

Advocate



NIRMALYA DAS GUPTA
Advocate Cum Notary
REGN NO.-006/2022
C.M.M. Court Calcutta

SOLEMNLY AFFIRMED
&
/Declared before me
on Identification Adv.

NOTARY
N. DAS GUPTA
C.M.M. Court
CALCUTTA

13 FEB 2025

Goutam R
Deponent



G.D. Extract from the Movement's Daily Register

Date	G.D. No. and Time	Subject	Remarks
07.02.2025	455 14.00 hrs.	<p>This is keep on record that an enquiry was caused into the petition submitted by Ld. Advocate Sri Abhishek Sikder, 10 Kiran Sankar Road, 2nd Floor, Room No-33, Kol-01 vide SEDR(1)266/ Ld/CP dt. 25.12.2024 & SEDR(6)190 dt. 28.12.2024 regarding illegal construction in Rabindra Sarobar Lake area. During enquiry had been to the place near "MAA PHIRE ELO" Gallery and found the alleged constructing work is stopped. It could be learnt that the same is stopped since the beginning of January, 2025.</p> <p>Sharp vigil is being maintained.</p> <p>Sd/- S.I. Somnath Sardar Rabindra Sarobar P.S.</p>	

Forwarded to the

For information

.....MOVEMENT OFFICER

The.....20.....

No.

Certified To Be True

AP
Officer-in-Charge
Rabindra Sarobar P.S.
Kolkata
South East Division.

O/C Movement,
Lalbazar 12.02.25

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

O. A. NO. 16/2025/EZ

In the matter of:

Sumita Banerjee & Others.

...Applicant

Versus

State of West Bengal & Others.

....Respondents.

Affidavit on behalf of the respondent
no. 6, The Commissioner of Police.

RAJIB RAY

Advocate

Bar Association Room No. 13,

High Court, Calcutta

Mob-9830132729/7980422764

Chamber: 28, Fakir Chand Mitra
Street, Kolkata- 700009.

Email: rajib.ray23@gmail.com